

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 246 of 2012, IA No. 401 of 2012,  
IA No. 402 of 2012 & IA No. 71 of 2013**

**Dated : 1<sup>st</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Co. Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Sitesh Mukherjee  
Ms. Anusha Nagarajan  
Ms. Prerna Priyadarshini**

**Counsel for the Respondent(s): Mr. Hasan Murtaza  
Mr. Aditya Panda  
Mr. Buddy A. Ranganadhan  
Mr. Arijit Maitra  
Ms. Richa Bharadawaja  
for R-1**

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, Learned Counsel for the Commission for some time.

Post the matter for further hearing on **16<sup>th</sup> May, 2013 at 2.30 p.m.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

rkt/vt